

Description	Pre-tender meet Date & Time	Venue
Composite Works for Fit-Out of IT Infrastructure at Bhubaneswar (Odisha)	At 1500 HRS (IST) on 01st March 2023	Engineers India Limited, Sector 16, Gurugram, Haryana, 122001.

Detailed Invitation for Bids (IFB) & Bidding Document along with Non-Disclosure Agreement (NDA) for the subject tender shall be published soon on e-tender website: <http://eprocure.gov.in/eprocure/app>. Bidders are advised to regularly visit the above website, for downloading the IFB & Bidding Document after executing NDA. Link will also be available on EIL Tender website <http://tenders.eil.co.in>. Bidders should regularly visit the above websites to keep themselves updated.

SGM (SCM-C&P), EIL

TENDER NOTICE-67/2022-23

000036306 :- Annual Maintenance Contract for Refilling, greasing, Pasting PVC Stickers and to & fro transportation of cartridges, N2 Cylinders, BA Set Cylinders for TPS Paras. EMD :- Rs. 9973/-)

03000036309:- Procurement of coal feeder outlet gate required for coal feeder of BBD-4772 type Coal Mill of TPS. (Esti. Cost :- Rs. 13.90 Lacs EMD :- Rs. 17405/-)

03000036308:- Procurement High speed diesel engine for generator purpose at TPS Paras. EMD :- Rs. 7763/-)

03000036321:- Repairing of foundation as and when required for TPS. (Esti. Cost :- Rs. 7.69 Lacs EMD :- Rs. 11190/-)

For tender Sr. No. 1 to 2 from 27.02.2023 to 19.03.2023 at 16.00 Hrs

For tender Sr. No. 3 to 4 from 27.02.2023 to 05.03.2023 at 16.00 Hrs

Our web site: - <https://eprocurement.mahagenco.in>

CHIEF ENGINEER
MAHAGENCO TPS PARAS

MAHARASHTRA STATE ROAD TRANSPORT & HIGHWAYS

Through
MAHARASHTRA STATE ROAD DEVELOPMENT CORPORATION LTD.

(A Govt. Of Maharashtra Undertaking)
Bandra Reclamation Bus Depot, K.C. Marg, Bandra (W),
Mumbai- 400 050, Maharashtra State, INDIA.
Phone: 022-26517970/926/959 e-mail: nhmsrdc@gmail.com

NOTICE INVITING BID

2517_1 Date: 27.02.2023

for Road Transport & Highways (MoRT&H) through the Maharashtra State Road Development Corporation Ltd. engaged in the development and maintenance of National Highways, has decided to carry out urgent repair works under Flood Damage Repair works per following details;

Sl. No.	Highway No.	Estimated Cost (In Rs. Lakhs)	Length	Completion Period
1	NH 161-E	38,77,832.00 (Excluding GST)	230 m	2 Months

The details of the tender can be viewed / downloaded from official portal of Maharashtra State Road Development Corporation Ltd. from 27.02.2023 @ 11.00 Hrs to 13.03.2023 @ 15.00 Hrs. The details received online shall be opened on 14.03.2023 (at 17:00 hours) and the same shall not be entertained. The further all communications made shall be through the official website.

The Corporation reserves the right to accept or reject all or any of the BIDs without any obligation to give reasons therefor.

Chief Engineer (NH)
M.S.R.D.C., Mumbai.

Andhra Pradesh Food Processing Society
Government of Andhra Pradesh
REQUEST FOR PROPOSAL (RFP)

Andhra Pradesh Food Processing Society (APFPS) through this Request for Proposal (RFP) is inviting Bids from Interested Agency(s) for Operation & Maintenance (O&M) of below mentioned Four (04) Common facility integrated production centers (includes Plant & Machinery) in Andhra Pradesh on LICENCE, OPERATE, VACATE MODEL for a Block Period of 15 Years as per the terms and conditions laid down in the RFP.

- 1) Common Facility Integrated Production Center for Banana & Other Fruits at Pulivendula, YSR DISTRICT.
- 2) Common Facility Integrated Production Center for Various Fruits And Vegetable Processing At Pileru, Rajampet, Annamayya District.
- 3) Common Facility Integrated Production Center for Spices Processing At Nekarikallu, Narsaraopet, Palnadu District.
- 4) Common Facility Integrated Production Center for Tomato Processing At Peapully, Nandyal District.

Interested Agencies are requested to access the RFP documents individually at the below mentioned link and send the bids on or before the due date as mentioned in the respective document(s).
The RFP document along with the Project information can be accessed from <https://tender.approcurement.gov.in> or <https://apfps.ap.gov.in> from 27-02-2023, 16:00 Hrs
For queries, please write to: fps-ap@nic.in, apfps@yahoo.com
Contact: Mr. Bharat Kumar Thota, Ph: 6309501007/ Mr. Rahul Reddy, Ph: 9634506369
Sd/- Chief Executive Officer, APFPS

FORMA
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
For the attention of the creditors of
N KUMAR HOUSING & INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the corporate debtor	N KUMAR HOUSING & INFRASTRUCTURE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	14/02/2001
3. Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101MH2001PTC130864
5. Address of the registered office and principal office (if any) of corporate debtor	1st FLOOR B, POONAM CHAMBERS, BYRAMJI TOWN, CHHINDWARA ROAD, NAGPUR MH 440013
6. Insolvency commencement date in respect of corporate debtor	24.02.2023
7. Estimated date of closure of insolvency resolution process	23.08.2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Minita Dhirajlal Raja IBBI/IPA-001/IP-P00635/2017-18/11088
9. Address and e-mail of the interim resolution professional, as registered with the Board	Reg Address: Plot No. 138, Charukeshi Apartment, Flat No. 18, Khare Town, Dharampeth Nagpur, 440 010 Email: minita_9raja@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Communication Address: Plot No. 138, Charukeshi Apartment, Flat No. 18, Khare Town, Dharampeth Nagpur, 440010 Email: ip.nkhipl@gmail.com
11. Last date for submission of claims	10.03.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Allottees under Real Estate Projects
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Swapnil Mukund Agrawal IBBI/IPA-001/IP-P00845/2017-2018/11429 2. Ms Pinkush Jaiswal IBBI/IPA-002/IP-N00452/2017-2018/11409 3. Mr. Prasad Kamalakar Dharap IBBI/IPA-001/IP-P00702/2017-2018/11228
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms are available at https://ibbi.gov.in/en/home/downloads If any clarifications /difficulty in accessing the website or relevant form please write to ip.nkhipl@gmail.com (b) details of authorized representative's are available at https://ibbi.gov.in/en/ips-register/view-ip/1

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of N KUMAR HOUSING & INFRASTRUCTURE PRIVATE LIMITED on 24.02.2023. The creditors of N KUMAR HOUSING & INFRASTRUCTURE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 10.03.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class Allottees under real estate projects in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Place: Nagpur
Date: 27/02/2023

Minita Dhirajlal Raja
Interim Resolution Professional